

IN THE COURT OF SHRI ARUN BHARDWAJ
SPECIAL JUDGE [P.C. ACT] [CBI-05]
ROUSE AVENUE DISTRICT COURT, NEW DELHI

FIR/RC/CC No. 1/2015 (152/2011)

U/s: 3&4 PML Act & 406/409/419/420/467/468/471/120B/34 IPC

P.S. Moti Nagar (EOW)

Directorate of Enforcement vs. Ulhas S/o Sh. Prabhakar

30.05.2020

(Through CISCO Webex Meeting App)

Present:- Accused Sh. Ulhas has been produced through Video Conferencing by Sh. Deepak Kumar, Warden, Central Jail, Tihar, New Delhi, on expiry of judicial remand in the case pending trial.

Sh. Diwakar Chaudhary, Ld. Remand Advocate, DLSA.

Cause list of cases fixed today was received from the office of Ld. District & Sessions Judge-cum-Special Judge (PC Act), Rouse Avenue District Courts, New Delhi. In view of the prevailing situation of Corona Virus (Covid-19) pandemic in the country and special measures being taken by the Government to prevent it by ordering a nationwide lockdown since 25.03.2020, so in accordance with the instructions issued by Ld. District & Sessions Judge, RADC to work from home in order to maintain social distancing and as per the duty roster, present matter has been put up before me. Proceedings have been conducted through Video Conference via Cisco Webex Meeting App., facilitated by the Office of Ld. District & Sessions Judge-cum-Special Judge (PC Act), Rouse Avenue District Courts, New Delhi.

Accused Sh. Ulhas and Ld. Remand Advocate from DLSA have been heard.

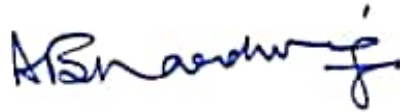
The matter is pending trial.

As per the Order of Ld. District & Sessions Judge-cum-Special Judge (PC Act), Rouse Avenue District Courts, New Delhi No. E1792-1876/DJ/RADC/2020 dtd. 22.05.2020, the cases fixed on 30.05.2020 (Saturday) have been adjourned en-bloc for 29.06.2020 (Monday).

ABhardwaj
30.05.2020

In the facts and circumstances, judicial custody of accused **Sh. Ulhas S/o Sh. Prabhakar** is accordingly extended till **29.06.2020**.

Signed scanned copy of this Order is being sent through Whatsapp to **Sh. Vivek, P.A.** to **Ld. District & Sessions Judge-cum-Special Judge (PC Act), Rouse Avenue District Courts, New Delhi**, with direction to him to upload it on the official website of Delhi District Courts at the earliest. A signed hard copy of the Order shall be sent to the concerned Court as and when functioning of the Courts at Rouse Avenue District Courts, New Delhi, is resumed.



(ARUN BHARDWAJ)
Special Judge (P.C. Act)(CBI-05)
Rouse Avenue District Court,
New Delhi/30.05.2020